

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO.1385
TO BE ANSWERED ON 27.12.2017**

SPECIAL CATEGORY STATUS

1385. SHRI: Y.V. SUBBA REDDY

Will the **Minister of PLANNING** be pleased to state:

- (a) whether the Government of Andhra Pradesh has made requests in writing to the Central Government for grant of special category status to Andhra Pradesh;
- (b) if so, the details thereof and whether the NITI Aayog has prepared a report in this regard;
- (c) if so, the details and the outcome thereof; and
- (d) the action taken/ proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR
MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS &
FERTILIZERS
(RAO INDERJIT SINGH)**

(a) to (d): The Chief Minister of Andhra Pradesh has in June 2014 requested for grant of special category status to Andhra Pradesh. No report on special category status to Andhra Pradesh has been prepared by NITI Aayog.

However, in order to address the commitment made to the State of Andhra Pradesh under the statement of the then Prime Minister on 20.02.2014 in the Rajya Sabha, the Central Government has agreed to give a special assistance measure for Government of Andhra Pradesh for five years, which would make up for the additional Central share the State might have received during these years i.e, 2015-16 to 2019-20. This will be in the form of Central Government funding for externally aided projects for the state of Andhra Pradesh signed and disbursed during these years.
